

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 153 of 2021

Gulab Chand Manjhi & Ors.Petitioners
-Versus-

State of Jharkhand through the Principal Secretary,
Personnel Administrative Reforms and Rajbhasha,
Govt. of Jharkhand, Ranchi & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioners : xxx
For the Respondents : xxx

04/ 19.04.2021 In pursuant to the order dated 02.03.2021 the respondents were directed
to file counter-affidavit but the same has not been filed till date.

Put up this case after four weeks.

[Dr. S.N.Pathak,J]

P.K.S.